

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
05-12-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

CP (IB) No. 321/95/HDB/2022
U/s 95 of IBC, 2016

IN THE MATTER OF:

Bank of Maharashtra

...Petitioner

Vs

Shri. Raj Kumar Agarwal
(PSR Elecon Private Limited)

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel Ms. Aishwarya Chevuturi for the Petitioner present. Proof of service is filed. As per the same the Personal Guarantor is served with notice on 16.11.2022. No representation for Personal Guarantor. Personal Guarantor called absent, set ex-parte.

Matter adjourned to 22.12.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)